(d) the MoU signed by Government with foreign companies in the last three years and its impact on supply and demand of civilian weapons in India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) As per available information, a number of less lethal alternatives are being used for riot control. Rubber bullet is one such less lethal option which is used with the guns compatible with them.

(b) to (d) There is no such plan by the Government to procure weapons for civilian purposes.

Fake Aadhaar cards in Delhi

- 69. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government's attention has been drawn towards producing fake Aadhaar cards and arrest of two culprits, who were allegedly producing fake Aadhaar cards in Delhi;
 - (b) if so, details thereof and Government's reaction thereto; and
- (c) the details of steps taken or proposed to be taken by Government to avoid such unlawful activities in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) As reported by Delhi Police, on a secret information, a raid was conducted at Shop No. 1572, B-Block, Shastri Nagar, Delhi and the items seized during the raid, *inter-alia* include, 09 laminated Aadhaar Cards of different persons, 400 plastic cards, a Laptop, three fingerprint scanners, two eye scanners, three web cameras, plastic card printer, one Wi-Fi modem, desktops and computer accessories, one laminating machine and passport size photographs of different persons. A case vide FIR No. 247/18 dated 26.06.2018 u/s 419/420/467/468/471/34 IPC Police Station Sarai Rohilla was registered and two persons were arrested.

(c) Unique Identification Authority of India (UIDAI) under the Ministry of Electronics & Information Technology and Delhi Police have reported that the unlawful activities related to Aadhaar are dealt in accordance with penal provisions of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016 and other relevant applicable statutory laws. Further, Delhi Police has briefed

all field staff to keep surveillance over the activities of persons suspected to be involved in the activities of making fake Aadhaar cards and whenever any person is found involved in such illegal activities, necessary legal action as per law is taken. General awareness among local residents about the process of Aadhaar card, enrolment, correction in Aadhaar card and authorized Aadhaar card centers is also developed through division/ beat staff. Intelligence is collected by Delhi Police through Eyes & Ears scheme regarding persons involved in illegal practices of making fake Aadhaar card.

[18 July, 2018]

Plan to increase number of jails for women

- 70. SHRI MAHESH PODDAR: Will the Minister of HOME AFFAIRS be pleased to state:
- whether it is a fact that the number of women prisoners is increasing in the country at a fast pace;
 - (b) if so, the details of the women prisoners, State-wise;
 - whether it is a fact that there are only 18 jails exclusively for women; (c)
- if so, whether there is any plan to increase the number of jails for women in the country in the near future; and
 - if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) As per information compiled by the National Crime Records Bureau, a total of 17681, 17834 and 18498 female prisoners were lodged in various jails of the country as on 31st December of the years 2014, 2015 and 2016 respectively, indicating an increase of 0.9% in 2015 over 2014 and 3.72% in 2016 over 2015. State-wise details of female prisoners as on 31.12.2016 are given in the Statement (See below).

- (c) As on 31.12.2016, there are 20 Women Jails in the country.
- (d) and (e) 'Prisons' is a State subject under Entry 4 of List II of the Seventh Schedule to the Constitution of India and administration and management of prisons is primarily the responsibility of respective State Governments. The State Governments are competent to increase the number and capacity of Women Jails within their jurisdictions.